

### Vendors at Mathura Junction

\*734. Shri Mahendra Pratap: Will the Minister of Railways be pleased to state:

(a) whether Government are aware that vendors at Mathura Junction are being exploited by the contractors of the Railways, and

(b) if so, whether Government propose to take any steps in the matter?

The Deputy Minister of Railways (Shri Shah Nawas Khan): (a) Some time ago, a complaint was received that a vending contractor at Mathura had sub-let his vending contract to vendors who, it was also alleged, were being ill-treated and harassed by the contractor.

Enquiries were made into the complaint, but the charges were not substantiated

(b) Does not arise in view of answer to (a) above

### Service Conditions of Port Workers

\*734-A. Shri Narayanankutty Menon: Will the Minister of Transport and Communications be pleased to state

(a) whether the Officer on Special Duty appointed to enquire into and report on certain service conditions of the port workers has made any interim recommendations, and

(b) if so, what are the recommendations and the action Government have taken on them?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Not yet, Sir. The inquiry is expected to be concluded shortly

(b) Does not arise

### Railway Freight Structure Enquiry Committee

\*736. { Shri D. C. Sharma:  
Shri Sadhan Gupta:

Will the Minister of Railways be pleased to refer to the reply given to

Starred Question No 123 on the 28th March, 1957 and state:

(a) whether the Railway Freight Structure Enquiry Committee has since submitted its report;

(b) if so, what are its main recommendations, and

(c) the action taken to implement them?

The Deputy Minister of Railways (Shri Shah Nawas Khan): (a) Yes, Sir.

(b) and (c) The recommendations made by the Committee in their Report are under examination

In due course, the Report will be released for information, and the accepted recommendations are expected to be implemented towards the end of the current year

चावल कूटने और तेल निकालने की जाँच सम्बन्धी समिति

\*७३७ { श्री श्रीनारायण दास  
श्री जांगड़े

क्या जाँच तथा कृषि मंत्री यह बताने की कृपा करेंगे कि

(क) क्या चावल कूटने और तेल निकालने की जाँच सम्बन्धी समिति की रिपोर्टों तथा सिकारियों पर विभिन्न राज्य सरकारों की रायें प्राप्त की जा चुकी हैं

(ख) यदि हाँ, तो क्या केन्द्रीय सरकार ने उन पर विचार कर लिया है,

(ग) क्या इस सम्बन्ध में कोई नीति निर्धारित की गई है,

(घ) यदि हाँ, तो उस नीति की मुख्य बातें क्या हैं, और

(ङ) क्या सरकार मशीनों से चावल कूटने तथा तेल निकालने वाली मिल्हों की संख्या का एक विवरण समा-पटल पर रखेगी ?